

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 18**  
**CP. No. 44/241-242/PB/2023**

**IN THE MATTER OF:**

Krishan Kumar Bhargava ... Applicant/Petitioner  
Vs  
Caxton Press Private Limited & Ors ... Respondent

**Order under Section 241(1), 242(4) of the Companies Act, 2013.**

**Order delivered on 18.07.2024**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant :  
For Respondent :

**ORDER**

Renotified to **25.07.2024.**

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**(KAMAL SULTANPURI)**  
**JOINT REGISTRAR**